NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 33(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR PRESIDENT

> SH. SANTANU KUMAR MOHAPATRA MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2016

NAME OF THE COMPANY: Vishsisht Kumar Goyal Vs.

M/s. Mahamaya Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. HSHISH AGGARMAN Adv Peop 5 & 6 Holam

2. HARLEEN MAUR Adv

3. Saunada Kalin

4. Harshirt Agarwal Aar Petshan Hanshay

5. Amit Kuman Adv. Respondent - M

1,2,3,4

Order

Ld. Counsel for Respondent No. 2 has placed on record a copy of Order passed in CO.A(SB) 25/2016 dated 6th June, 2016 by the Hon'ble High Court of Delhi, staying the order passed by a Bench of CLB dated 26.05.2016.

Contd...2/-

- However, Ld. Counsel for the Petitioner stated that the order dated 6th June, 2016 was implemented before passing the stay order by the Hon'ble High Court of Delhi.
- 3. Be that as it may, the hearing is deferred to 05.08.2016 at 10.30 a.m.
- 4. In the meanwhile the pleadings be completed in both the petitions.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)